

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.01
CP No.20/BB/2020

IN THE MATTER OF:

Ms. Gayatri Reddy T

... Petitioner

v.

M/s. Reddy Foods Ltd

... Respondent

Order Under Section 241-242 of Companies Act, 2013

ORDER

Due to closed holiday on account of Muharram on 20.08.2021 (Friday) there will be no court sitting on 20.08.2021.

Therefore, CP No. 20/BB/2020 is adjourned to 04.09.2021.


..19/08

BY ORDER
(COURT OFFICER)

Brunda